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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.157/BB/2017	-	For service of notice to ROC	252(3)	Bulbasaur Multi Solutions Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	NAGARAT H.G. 9008040855	M/s Bulbasaur Multi Solutions Pvt Ltd	

**ORDER**

Rep. of PCS for Petitioner Company is present. He has produced a letter prepared by PCS seeking for adjournment. He has also filed memo along with Balance sheet as on 31/03/2017. He is also directed to file copy of Profit & Loss Account for the year ending 31/03/2017 containing the signatures of the Directors. List it 20/02/2018.

  
**Member (T)**

  
**Member (J)**